IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

40. **C.P. (IB)/344(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical) MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Solapur Janata Sahakari Bank Limited
Vs.
Khela Dattu Jhinje Personal Guarantor
Of M/S. Shetkari Sakhar Karkhana
(Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Rohit Giri i/b Adv. Raina Birla, Ld. Counsel for the RP/Financial Creditor present. Mr. Jack Thalakottur, Ld. Counsel for the Personal Guarantor present.

2. List this matter for hearing on **06.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

11.09.2023 / *Bmb*